

Annexure IV

## **Bharti AXA General Insurance Company Limited**

## **Add On Wording**

## Standard Fire and Special Perils Insurance Policy

BAGI\_SFSP201603: Partial Waiver of Under-insurance Clause

In consideration of the payment of additional premium, it is hereby agreed and declared that notwithstanding anything to the contrary in this policy or in any of its conditions; underinsurance on each item of the schedule will be ignored if it does not exceed 15% there at. However, full underinsurance would be applicable if S.I falls below 85% of property value at the time of loss.

